

7

O.A. No. 747/05

ORDER DATED 2nd DECEMBER, 2008

Coram:

Hon'ble Shri Justice K. Thankappan, Member (J)

Hon'ble Shri C.R. Mohapatra, Member (A)

Heard Mr. B.S. Tripathy, Ld. Counsel for the applicant
and Mr. S.B. Jena, Ld. Addl. Standing Counsel for the Respondents.

2. Taking into account the Memo filed by Mr. B.S.
Tripathy, Ld. Counsel for the applicant this Original Application
stands dismissed as withdrawn.


Member(A)


MEMBER (J)